

(c) the extent to which the rate of GDP could be raised through developing infrastructure?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (c) A Statement is laid on the Table of the House.

**Statement**

(a) The rate of growth in the Gross Domestic Product (GDP) at factor cost at constant (2004-05) prices was 4.7 per cent in 2013-14 (provisional estimates).

(b) Several measures have been outlined in the Union Budget 2014-15 to improve growth in the economy that, *inter-alia*, include (i) fiscal consolidation with an emphasis on expenditure reforms *via* proposed constitution of an Expenditure Management Commission; (ii) initiatives for skill development including in rural areas; (iii) proposals to boost agriculture *via* emphasis on irrigation and long-term credit; (iv) impetus to rural roads; (v) fillip to industry and infrastructure, *inter-alia*, *via* incentives *viz.* extension of the ten-year tax holiday to undertakings that begin generation, distribution and transmission of power by 31.03.2017; (vi) measures to augment low cost long-term foreign borrowings by Indian companies; (vii) proposal for promotion of Foreign Direct Investment (FDI) in selected sectors; (viii) reduction in excise duty on specified food processing and packaging machinery, etc. along with proposed rationalization of duties relating to different types of coal, scrap and diamond items; (ix) scheme for development of new airports in tier I and tier II cities; (x) boost to savings *via* raising of investment limit under Section 80 C of Income Tax Act and the income tax exemption limit to ₹ 2.5 lakh from ₹ 2 lakh; (xi) emphasis on development of smart cities, etc. Also, several steps being undertaken to contain inflation would help in raising growth.

(c) The overall growth rate of an economy is dependent on many factors that, *inter-alia*, include the rate of capital formation and savings, utilization of technology, availability of infrastructure, efficiency of resource allocation, quality of institutions, governance and the policy framework in place. In view of this, it is difficult to arrive at the precise estimate of the impact of infrastructure development on GDP growth. However, infrastructure development can help in raising the growth rate of the economy *via* ushering in productivity and efficiency gains.

**WRITTEN ANSWERS TO STARRED QUESTIONS**

**Cases of theft at Delhi airport**

\*102.SHRI MOHAMMED ADEEB: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that cases of theft/pilferage are on the rise at Delhi Airport;

- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken to prevent such incidents?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) and (b) The cases pertaining to theft and pilferage are reported by complainants to local police or brought to the notice of airline concerned. The local police register and investigate such cases. The incidents of theft are a law and order issue which come under the jurisdiction of the concerned State Government. Bureau of Civil Aviation Security (BCAS), which is the aviation security regulator functioning under the Ministry of Civil Aviation does not deal with such cases. However, based on the information gathered by BCAS, it has been observed that there is no significant increase in the cases of theft/pilferage at Delhi Airport. The details of complaints lodged with local police from 2011 to 2013 and from January, 2014 to May, 2014 as available with BCAS are given below:

Sl. No.	Year	No of baggage handled at Delhi IGI Airport	No. of complaints lodged with Local Police
1.	2011	23.94 million	35
2.	2012	22.46 million	22
3.	2013	21.4 million	14
4.	2014 (Till May)	11.4 million	18

- (c) To prevent incidents of theft, the following measures have been taken:
  - (i). Frisking of ground handling staff is being done while leaving airport.
  - (ii). Use of cell phones in the airside by ground handling staff has been prohibited.
  - (iii). Deployment of airline security staff in the Baggage Makeup Area (BMA)/ Baggage Break-up Area (BBA) area and around the cargo hold area of the airline.
  - (iv). Photo Identity Cards (PICs) of ground handling staff after completion of shift are being deposited at the airport.
  - (v). A Committee has been constituted to identify the grey areas of CCTV coverage.
  - (vi). Sharing of list of suspects with all concerned agencies.

- (vii). Establishment of CISF help desk counters at the airports for receipt of complaint of thefts from the passengers and to further hand over the complaints to the local police.

#### Airports in Gujarat

†\*103. SHRJ LAL SINH VADODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of cities in Gujarat which have domestic as well as international airports; and

(b) the names of the cities where action is being taken by Government for construction of new airports?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) In Gujarat, Airports Authority of India (AAI) is maintaining one International Airport at Ahmedabad and 10 Domestic airports (at Vadodara, Rajkot, Porbandar, Surat, Bhavnagar, Kandla, Keshod and Deesa) including two Civil Enclaves (at Bhuj and Jamnagar).

(b) The list of cities where the Government has granted in-principle approval and Site Clearance for the construction of new Greenfield airports is given in Statement-I and II respectively.

#### Statement-I

*List of Greenfield Airports for which 'in principle' approval has already been given by the Government*

Sl. No.	Name of the Project	Name of the Promoters	State
1.	Mopa Airport, Goa	State Government	Goa
2.	Navi Mumbai International Airport, Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO)	Maharashtra
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC)	Maharashtra
4.	Bijapur Airport, Karnataka	State Government	Karnataka
5.	Gulbarga Airport, Karnataka	State Government	Karnataka
6.	Hassan Airport, Karnataka	State Government	Karnataka
7.	Shimoga Airport, Karnataka	State Government	Karnataka

†Original notice of the question was received in Hindi.